

C.P NO. 35(ND)/2011
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

SECTION OF THE COMPANIES ACT: 397/398

1. Ms. Kudrat Dev, Adv - Petitioner/Applicant D
2. Ramjans Roy Samai, Adv }
3. Vasudha Sin, Adv. } Resps D

Despite time granted on the last date of hearing, no rejoinder has been filed. A request for adjournment by circulating request letter has been made. One last opportunity is granted to file rejoinder within one week with a copy in advance to the counsel for the respondents. If the petitioner fails to file rejoinder during one week, the matter shall proceed with the arguments.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)